

which shall not be less than six months but which can be extended to five years and with fine.

Production of Coal

9258. DR. LAL BAHADUR RAWAL: Will the Minister of COAL be pleased to state:

(a) the details of coal mines in the country, State-wise;

(b) the steps being taken by the Government to encourage coal production; and

(c) the year-wise quantity of coal produced in these coal-mines during the last three years alongwith the total amount of revenue collected therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (c). Information is being collected and to the extent available will be laid on the Table of the House.

Land under DESU Encroached In Durga Park, Delhi

9259. SHRI RAMASHARAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the land under DESU, Sub-station, Durga Park, New Delhi, has been illegally encroached upon;

(b) if so, the details thereof; and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As reported by Delhi Electric Supply

Undertaking, the Durga Park Welfare association had handed over two plots of land for construction of Electric Sub-station in August, 1988 to DESU as part of execution of the electrification scheme for their colony, namely, Durga Park, West Delhi. However, one of the plots was found having been encroached upon.

(c) According to DESU, both DESU and Durga Park Welfare Association have filled complaints at Delhi Police Station for removal of the encroachment.

[English]

Supply of Safe Drinking Water

9260. SHRI CHANDULAL CHANDRAKAR: Will the PRIME MINISTER be pleased to state:

(a) whether thousands of tribals have dies in Bastar, Sarguja and Raigarh districts of Madhya Pradesh due to non-supply of safe drinking water;

(b) if so, the effective steps taken to provide safe drinking water to rural people., especially to Tribal adivasis living in far flung areas; and

(c) the cost of setting of an average drinking water testing laboratory?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL)

(a) No, Sir.

(b) Does not arise.

(c) The ceiling of Central assistance for setting up of an average drinking water testing laboratory is Rs. 1,86,500 for non-recurring expenditure on equipment/instruments and Rs. 1.62 lakhs for one year